

OFFICE OF THE DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI

ORDER No 27/2014

Dated : 02.06.2014

Pursuant to request of Ms. Ina Malhotra, Ld. District & Sessions Judge(South-East), in partial modification of earlier order No. 25/2014 dated 29.05.2014 issued in wake of the transfer / postings effected by order No. 13/DHC/Gaz./G-7/VI.E.2(a)/2014 Dated 21st May,2014 and subsequent partial modification vide order No. 16/DHC/Gaz./G-7/VI.E.2(a)/2014 Dated 28th May,2014 of Hon'ble High Court of Delhi, New Delhi, it is directed that the following Judicial Officers of South-East Districts posted at Saket Court Complex, New Delhi shall occupy and hold their courts in court room numbers mentioned against their respective names with immediate effect :-

Second Floor Courts


Location	Name of Judicial Officers Mr./Ms.	District	Room No.		Remarks
			From	To	
North Wing	Archana Beniwal,MM-08	South-East	608	205	Changed
	Manisha Khurana Kakkar, MM-09	South-East	609	206	Changed
East Wing	Sheetal Chaudhary, MM-10	South-East	610	207	Changed

6th Floor Courts

Location	Name of Judicial Officers Mr./Ms.	District	Room No.		Remarks
			From	To	
East Wing	Dinesh Kumar, Civil Judge	South-East	205	608	Changed
	Chander Mohan, MM(NI Act)-2	South-East	207	609	Changed
	Gagandeep Jindal , MM(N.I. Act)-1	South-East	206	610	Changed

Note :

1. The staff shall not carry any furnitures & fixtures its peripherals while changing courts and of the officials.
2. In-Charge, Computer Branch is directed to provide the computer systems.
3. So, as to avoid any inconvenience to the litigants and lawyers the courts which are affected by this order, are directed to indicate in their respective courts by putting up notices about room to which they are shifting.
4. Caretaker is directed to provide all necessary assistance to the staff of the concerned courts in effecting the smooth functioning of the courts.


(R.K. GAUBA)
District & Sessions Judge,
South District, Saket Court Complex,
New Delhi

2420
03/6/14

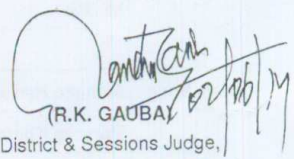
13638-13778

No. _____/SAC/RKG/D&SJ(S)/Saket/ND/14

Dated: 09/06/14

Copy forwarded for information & necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge, (Headquarter) Tis Hazari, Delhi.
3. The District & Sessions Judge (South-East), Saket Court Complex, New Delhi
4. All the Officers of Delhi Higher Judicial Service & Delhi Judicial Service posted at South & South-East District, Saket Court Complex, New Delhi.
5. The Administrative Officer (Judl.) / Branch In-Charges of all Branches / Sections / Cell / Units etc. posted at South & South-East District, Saket Court Complex, New Delhi.
6. The Chief Prosecutor, Saket Court Complex, New Delhi.
7. The Secretary Bar Association, Tis Hazari, Patiala House, Saket, Karkardooma, Rohini and Dwarka Courts, Delhi/New Delhi.
8. Administrative Officer (Judl.), Computer Branch, District Court Complex: Saket, New Delhi with request to get the order uploaded on Delhi District Courts Website through Website Committee, Tis Hazari Court, Delhi.
9. The Deputy Commissioner of Police (South), Hauz Khas, New Delhi.
10. The Assistant Commissioner of Police, Hauz Khas, New Delhi.
11. In-Charge, Lockup, Saket Court Complex, New Delhi.
12. The Telephone Operator, District Court Complex Saket, New Delhi.
13. Notice Board, District Court Complex Saket, New Delhi.
14. Guard File



(R.K. GAUBAY)
District & Sessions Judge,
South District, Saket Court Complex,
New Delhi